

## **Application for grant of Certificate of Registration rejected**

*November 21, 1998*

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The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of certificates of registration submitted by the undernoted financial companies:

<b><u>Sr.No.</u></b>	<b><u>Name of the Company</u></b>	<b><u>Rejected on</u></b>
1.	M/s. Mohali Hire Purchase Private Ltd., Village Dappar, District Patiala, Punjab.	20.11.1998
2.	M/s. Canopy Securities & Finance Ltd., Top Floor, Mahashakti Complex, Stadium Cross Road, Navrangpura, Ahmedabad.	20.11.1998

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**S. R. Singh**  
**Manager**

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